

[22 August, 2001]

RAJYA SABHA

(b) if so, the reasons therefor and how long this restriction will continue?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) No, Sir.

(b) Does not arise.

Delhi Police efforts to take out dead bodies from Yamuna

†*430. DR. A.K. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a net was used by the Delhi Police in the river Yamuna in order to take out the dead bodies from the river;

(b) if so, whether the said net was taken out by the Haryana Police;

(c) if so, the reasons therefor; and

(d) whether Government propose to intervene in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI CHENNAMANENI VIDYASAGAR RAO): (a) to (d) Delhi Police had placed an iron net across the Western Yamuna Canal within the territorial limits of Haryana. This was removed by the local Haryana Police and in the course of informal discussions with the State Police officers concerned, officials of Delhi Police were informed that the net had to be removed as it obstructed the smooth flow of water in the Canal. There is no proposal under the consideration of the Government to pursue the matter further.

Development of Zardojee Kala Industry at Bareilly (U.P.)

†*431. SHRI MANOHAR KANT DHYANI: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that a scheme worth four and half crores of rupees for the development of 'Zardojee Kala' industry for Bareilly district in Uttar Pradesh was under Central Government's consideration; and

(b) if so, the present status thereof and by when it is likely to be given clearance?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) No, Sir. However a project for setting up of 'Zari' Bhawan was received in the

†Original notice of the question was received in Hindi.